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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018
PETITION NUMBER : CP/628/IB/2017
NAME OF THE TRANSFEROR : LEELAMMA & 2
NAME OF THE TRANSFERRE : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
	AVINASH KRISHNAR RAVI	Counsel for Applicant	
	VARUN SRINIVASAN	Counsel for NVS & Associates (R3)	

ORDER

Counsels representing both the parties are present and made submissions. Heard.
Order is reserved.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc